**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**48. CP/209(MB)2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN** **SHRI KULDIP KUMAR KAREER**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

**NAME OF THE PARTIES:-** **Bombay Local Pictures Private Limited**
**V/s**
**RoC Mumbai**

**Section: 441 of Companies Act, 2013**

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**ORDER**

**CP 209(MB)2019**

For the Petitioner : PCS, Neeta H. Desai
For the RoC : Mr. Shivraj Ranjeri, AROC

Heard Counsel for the Petitioner and Authorized representative of the RoC for a considerable time and **Reserved for Orders.**

**Sd/-** **Sd/-**
**ANIL RAJ CHELLAN** **KULDIP KUMAR KAREER**
**Member (Technical)** **Member (Judicial)**
*ANKIT*